

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.02.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 190,191 and 192 of 2022 in of Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2 to R4

For Directions

2.	Comp. App. (AT) (Ins) No. 102-104 of 2021	Innoventive Ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd. & Ors.	Shiv Kr. Suri	Pooja Mahajan-R1 Chandu Laxman Chavan-R2 & R3
3.	Comp. App. (AT) (Ins) No. 547 of 2021	Vinay Jain Vs. IIFL Finance Ltd. & Anr. With	Bal Kishan	Suresh Dutt Dobha Nirmal Goenka-R1 Abhishek Anand-R2
4.	Comp. App. (AT) (Ins) No. 626 of 2021	AVJ Heightss Apartment Owners Association Vs. India Infoline Finance Ltd. & Anr.	Shashank Agarwal	Abhishek Anand-R2
5.	Comp. App. (AT) No. 28 of 2021	Urvashi Infrasturcture Ltd. Vs. Registrar of Companies Delhi & Haryana	Chandra Shekhar Yadav	Lata Shisodia
6.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Comepition Commission of India & Anr. With	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2
7.	Competition App. (AT) No. 39 of 2019	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. With	Santosh Kumar	Rishad A. Chowdhury

8.	Competition App. (AT) No. 80 of 2019	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Uddyam Mukherjee
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 578 of 2021	Surendra Singh Hada & Ors. Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	Arvind Kumar Gupta
		With		
10.	Comp. App. (AT) (Ins) No. 803 of 2021	Arfat Petrochemicals Pvt. Ltd. Vs. Surendra Singh Hada & Ors.	Henna George	Pankaj Jain Aman Shankar
11.	Comp. App. (AT) (Ins) No. 758 of 2021	InterGlobe Technology Quotient Pvt. Ltd. Vs. R.S. Travels Tours India Pvt. Ltd.	Vivek Sarin	Shubhi Sharma

For Hearing

12.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1
13.	Comp. App. (AT) (Ins) No. 335 of 2020	Prakash Chandra Kapoor & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Meenakshi Rawat	Aditya Vashisht-R1
14.	Comp. App. (AT) (Ins) No. 716 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	N.P. Singh Sachin Awana
15.	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari Aditya Vikram Singh-R2 RichaSandilya-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar